

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT CHENNAI (SZ)
OA No. 24/2026**

Between:

R Anjaneya Reddy

...Petitioners

And:

State of Karnataka & Ors

...Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Document No. 1 Copy of the inspection report dated 07.04.2026	1-3
2.	Document No. 2 Copy of the notice issued by KSPCB on 09.04.2026	4-5
3.	Service copy	6

Place: Bangalore

Date: 11.04.2026

**Advocate for Respondent No 5 KSPCB
A. Mahesh Chowdhary**

Inspection report of Sri.Ashok Kumar S.R- EO, RO-Bommanahalli-KSPCB in respect of Doddakannelli Lake

Officers Accompanied	Sri.Ashoka K.S- DEO, RO-Bommanahalli -KSPCB
Date of Inspection	07.04.2026
Inspected Area	Doddakannelli lake, Doddakannelli Village, Bangalore
GPS Co-ordinates	12.911714 77.694977
Reference	1. Hon'ble NGT Case OA No. 24/2026. 2. As per the instruction of Law Section, KSPCB on 06.04.2026, the lake was inspected & further as per the instruction on 09.04.2026 by The Member Secretary, KSPCB the report is being sent.

Preamble:

The Doddakannelli lake was inspected as per Hon'ble NGT Case OA No. 24/2026 & oral instruction of Law Section, KSPCB on 06.04.2026 the lake was inspected & further as per the instruction on 09.04.2026 by The Member Secretary, KSPCB the report is being sent . During inspection of the lake on 07.04.2026, the following observations were made;

- This lake is located in the East – Grater Bengaluru Authority (GBA). As per Google information, it is spared an area of 18 Acers 35 Guntas.
- The geographical coordinates of the lake is 12.911613" North, 77.694940" East.
- They have provided walking path around the lake.
- They have provided fencing around the lake.
- They have provided Plantation on the East side bund.
- There is no sewage entry into the Lake during inspection & through diversion canal the sewage is being taken.
- The Civil tanks of the STP towards north east corner of the Lake is completed. At present there is no construction activity. The accessory related to STP has been stored in one of the room (Photographs enclosed for kind reference). A notice has been issued by this office to apply for consent of the Board.
- The wetland of the lake has been created and there is no stagnation of sewage was observed.
- The physical observation of the lake reveled that, the water quality is clear & as per the lake water quality complied from 07.01.2025 to 09.12.2025 indicate that, the water quality is Class- D & E, (Class- D- Propagation of Wild Life, Fisheries & Class- E- Irrigation, Industrial Cooling, Controlled waste disposal).

Opinion:

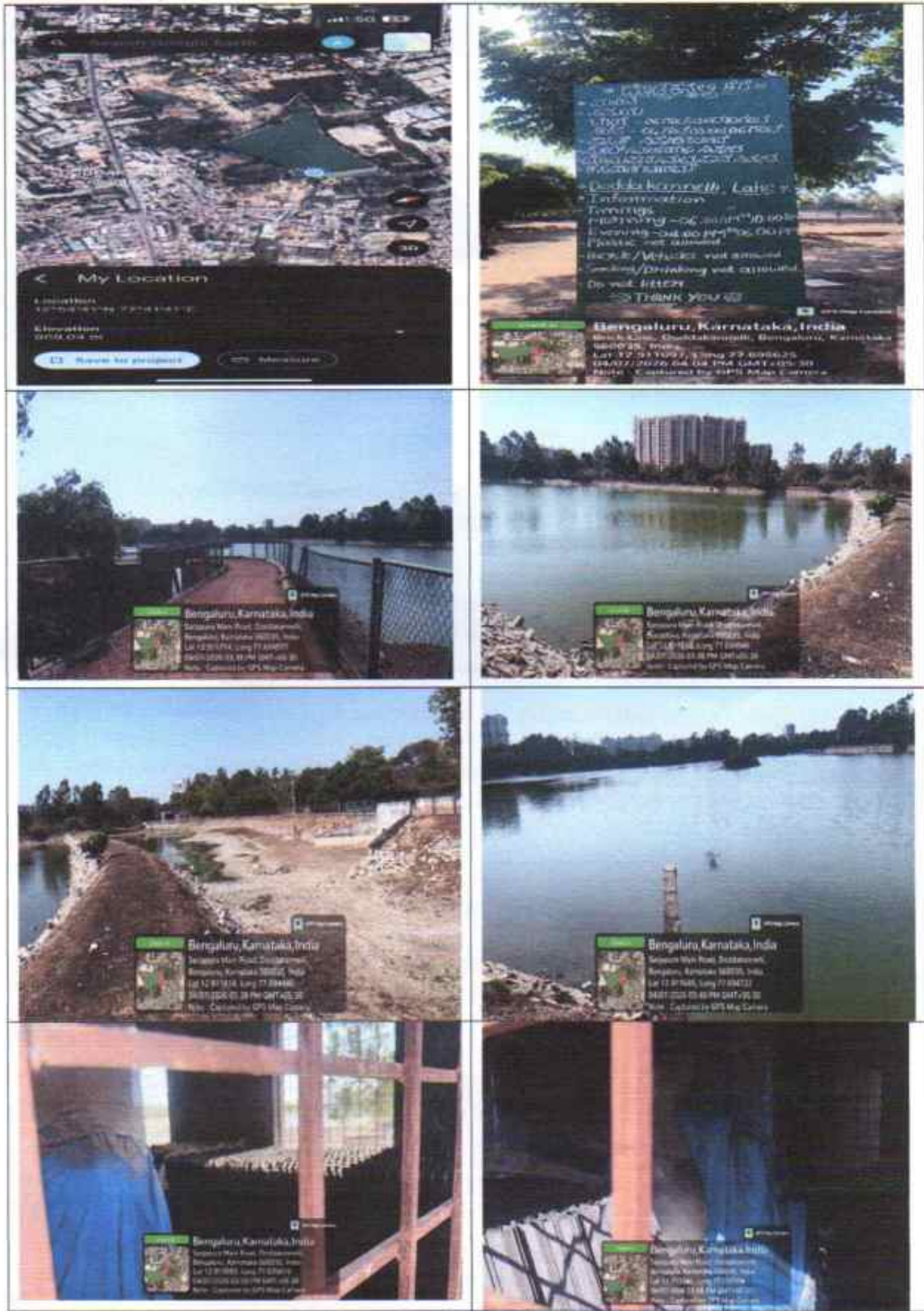
Further, based on Hon'ble NGT direction, in respect of OA No.24/2026 the report may be submitted accordingly. It is requested to address a letter from Board office to GBA authorities to obtain Consent for Establishment (CFE) /Consent for Operation (CFO) from the Board for the STP.


 Environmental Officer
 RO-Bommanhalli

**Karnataka State Pollution Control Board Bengaluru-Bommanahalli
Results of Lake water monitoring conducted at Doddakannehalli Lake in the Year - 2025 State Code-4528**

Sl No.	Parameters	Unit	Date of Sample													
			07.01.25	11.02.25	04.03.25	07.04.25	13.05.25	19.06.25	03.07.25	12.08.25	15.09.25	13.10.25	11.11.25	09.12.25		
1	Temperature	°C	24	29	28	30	28	24	26	26	26	27	26	27	26	27
2	pH	pH Unit	8.4	8	6.5	7.6	7	7.7	8.2	7.8	7.8	8	8	7.2	8	8.4
3	Conductivity	µs/cm	873	1567	188	898	690	1696	998	1669	1669	1007	834	1007	834	1103
4	Total Coliforms	MPN/	2200	11000	1200	2800	2400	4300	3500	1700	1700	4300	3500	4300	3500	4300
5	Fecal Coliforms	MPN/	170	3100	210	310	15	380	310	240	240	320	240	320	240	430
6	Dissolved Oxygen	mg/L	3.2	3.4	6.1	4.3	4.8	5.2	5.2	5.9	5.9	5.2	6.1	5.2	6.1	6.6
7	Biochemical Oxygen Demand	mg/L	10	16	4	11	4	9	9	8	8	8	5	8	5	5
8	Chemical Oxygen Demand	mg/L	122	116	36	97	45	96	96	88	88	88	48	88	48	60
9	Boron as B	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
10	Nitrate Nitrogen as N	mg/L	3.4	5.5	0.6	3	2.7	6.5	3.8	6.24	6.24	1.9	3.8	3.8	3.32	4.2
11	Nitrite as N	mg/L	0.28	0.72	BDL	0.088	BDL	BDL	0.14	0.14	0.14	0.11	0.32	0.11	0.32	0.38
12	Ammonia as N	mg/L	3.8	1	0.33	0.88	0.18	0.13	0.14	0.7	0.7	0.32	0.11	0.32	0.11	0.38
13	Total Kjendal Nitrogen(TKN)	mg/L	4.9	1.4	0.43	1.14	0.23	0.16	0.18	0.87	0.87	0.4	0.15	0.4	0.15	0.44
14	Turbidity	mg/L	63.6	7.4	16.8	1.8	12	2.6	7	4.6	4.6	18.3	3.8	18.3	3.8	6.4
15	Total Hardness as CaCO ₃	mg/L	228	304	80	248	116	256	156	456	456	100	220	204	220	256
16	Calcium as CaCO ₃	mg/L	112	160	48	128	60	132	94	226	226	52	108	108	116	132
17	Calcium as Ca	mg/L	45	64	19	51	24	53	34	90	90	21	43	43	46	53
18	Magnesium as CaCO ₃	mg/L	116	144	32	120	56	124	72	230	230	48	96	96	104	124
19	Magnesium Mg	mg/L	28	35	8	29	14	30	18	6	6	12	23	23	25	30
20	Chloride as Cl	mg/L	144	332	24	152	116	340	196	43	43	120	208	208	108	184
21	Sodium as Na	mg/L	97	174	28	94	90	186	105	167	167	52	107	107	71	108
22	Potassium as K	mg/L	24	54	5	25	10	3	10	17	17	5	30	30	5	22
23	Percent Sodium	mg/L	45	53	41	42	60	61	57	49	49	51	49	49	41	45
24	Sulphate as SO ₄	mg/L	37	59	12	19	8.8	36	24	68	68	5	58	58	29	45
25	P-Alkalinity	mg/L	32	BDL	BDL	BDL	BDL	BDL	12	BDL	BDL	BDL	BDL	BDL	BDL	28
26	Total Alkalinity	mg/L	228	244	36	252	156	176	104	388	388	116	224	224	228	300
27	Sodium Absorption Ratio(SAR)	mg/L	2.8	4	BDL	2.6	3.6	5	3.7	1.8	1.8	2.3	3.2	3.2	2.08	2.93
28	Free Ammonia	mg/L	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL
29	Bicarbonate (HCO ₃)	mg/L	196	244	36	252	156	176	92	388	388	116	224	224	228	272
30	Carbonate(CO ₃)	mg/L	64	BDL	BDL	BDL	BDL	BDL	24	BDL	BDL	BDL	BDL	BDL	BDL	56
31	Total Dissolved solids	mg/L	600	1020	124	624	468	1136	680	1080	1080	340	692	692	564	752
32	Total Suspended solids	mg/L	82	10	22	2	20	4	10	8	8	34	22	22	6	10
33	Total Phosphate as P	mg/L	0.75	0.73	BDL	0.8	0.3	1.1	0.2	0.3	0.3	0.07	0.22	0.22	0.92	0.23
34	Ortho Phosphate as PO ₄	mg/L	1.92	2	BDL	1.9	0.7	2.6	0.33	0.7	0.7	0.16	0.53	0.53	2.58	0.67
35	Fluoride as F	mg/L	0.2	0.24	0.18	0.33	0.31	0.28	0.39	0.4	0.4	0.29	0.26	0.26	0.31	0.31
36	Copper as Cu	mg/L				BDL							0.009			
37	Zinc as Zn	mg/L				0.058							0.008			
38	Nickel as Ni	mg/L				BDL							BDL			
39	Manganese as Mn	mg/L				0.022							0.114			
40	Total chromium as Cr	mg/L				BDL							BDL			
41	Iron as Fe	mg/L				0.112							BDL			
42	Cadmium as Cd	mg/L				BDL							BDL			
43	Lead as Pb	mg/L				BDL							BDL			
44	Inference	Class	E	E	D	D	D	D	D	D	D	D	D	D	D	D

Photographs taken during inspection on 07.04.2026 of Doddakannelli Lake :



Ashok Kumar
Environmental Officer
Regional Office, Bommanahalli
Karnataka State Pollution Control Board
Bengaluru - 560 078

Office of the Regional Officer

Karnataka State Pollution Control Board

Bengaluru Bommanahalli

"NISARGA BHAVAN" 2nd Floor

Thimmaiah Road, 7th 'D' Main, Shivanagar,

Opp. Pushpanjali Theatre, Basaveshwaranagar, ಬುಜ್ಜಾಂಜಲಿ ಜಿಲ್ಲಾಮಂಡಿರದ ಎದುರು, ಬೆಂಗಳೂರು

Bengaluru -560 010

e-mail ID-bommanahalli@kspcb.gov.in

4
ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಬೆಂಗಳೂರು ಬೊಮ್ಮನಹಳ್ಳಿ

"ನಿಸರ್ಗ ಭವನ", ೭ನೇ ಅಂತಸ್ತು, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,

೭ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬಸವೇಶ್ವರನಗರ,

ಬುಜ್ಜಾಂಜಲಿ ಜಿಲ್ಲಾಮಂಡಿರದ ಎದುರು, ಬೆಂಗಳೂರು

Phone : (0) 080 -23221552



towards a cleaner Karnataka

||By Speed Post||

No. KSPCB/RO-BMN/EO/Notice/2026-27/ 19

Date: 9 APR 2026

To,

The Executive Engineer

GBA Mahadevapura Division,

RHB Colony, ITPL Main Road,

Opp: Phoneix Mall, Mahadevapura

Bangalore -560048.

"NOTICE"

Sir,

Sub: Non compliance under the provisions of Water (Prevention & Control of Pollution) Act, 1974 w.r.t Sewage Treatment Plant located at Doddaknelli Lake Bund in Doddaknelli Village, Varthur Hobli, Bangalore – reg.

Ref: Sample collection of the lake & routine inspection of the area by the undersigned along with DEO of this office on 07.04.2026.

Adverting to the above subject, it has come to the notice of this office that, you have establishing Sewage Treatment Plant located at Doddaknelli Lake Bund in Doddaknelli Village, Off Sarjapura road, Varthur Hobli Bangalore without obtaining prior CFE & CFO of the Board which is mandatory as per Section 25 & 26 of Water (Prevention & Control of Pollution) Act, 1974. Further, during sample collection of the lake by the staff of this office it is observed that, STP is not in operation.

Your attention is invited to the Section 25 & 26 of Water (Prevention & Control of Pollution) Act, 1974 subject to the provision under these sections:

Section 25 & 26: no person shall, without the prior Consent for Establishment (CFE) or Consent for Operation (CFO) of the State Board establish or take any steps to establish any Sewage Treatment Plant operation or process, or any treatment and disposal systems, which is likely to discharge sewage into stream or well or sewer or on land.

As evident from the above said sections, it is mandatory to obtain "Consent for Establishment" prior to establishment and "Consent for Operation" prior to Operation of the Sewage Treatment Plant.

Hence, in view of the above, establishing and operating the Sewage Treatment Plant and likely to discharge sewage effluent and emissions into the environment amounts to gross violation of the Section 25 & 26 of the Water (Prevention & Control of Pollution) Act, 1974.

Failure to comply with the provisions of the above Acts attracts penal provisions of Section 44 of the Water (Prevention and Control of Pollution) Act, 1974 which read as follows: "Whoever fails to comply with the provisions of the above Section 25/26 of Water (Prevention and Control of Pollution) Act, 1974 is liable for imprisonment for the term not less than one year and six months and may extend up to six years and with fine".

||2||

In view of the afore mentioned facts, take this notice to apply for CFE/CFO via XGN software (<https://kspcb.karnataka.gov.in>) for the consent of Board along with such necessary documents prescribed within **seven days from the date of issue of this notice.**

Please acknowledge the receipt of this notice.

Yours faithfully,

Ashok Kumar
Environmental Officer
RO-Bommanhalli

Precinct Legal < highcourt@precinctlegal.com >

Sat, 11 Apr 2026 10:07:52 AM +0530

To "teamlegacylaw"<team.legacylaw@gmail.com>

Cc "Mahesh Chowdhary"<amc@precinctlegal.com>,"Krishika Vaishnav"
<krishika@precinctlegal.com>

Sir,

Please find enclosed a copy of the report submitted by Respondent No. 5 i.e. KSPCB in the above matter.

Rashi Singh
Associate



No. 43, TNT Towers,
S-1, Infantry Road
Bangalore- 560 001
www.precinctlegal.com
+91 9980666846

1 Attachment(s)

KSPCB Report_OA 24 OF 202...
468.3 KB